

	1	2	3	4	5	6
(ii) Loss Making Units	1010.9	359.6	1010.9	299.3	1010.9	238.8
Total (i + ii) :	4241.4	2733.8	4319.7	3340.9	4319.7	2724.8
Coop.....	1864.6	1728.1	2267.6	2310.7	2267.6	1846.0
Private.....	3670.8	4137.5	3910.5	4434.3	3932.4	3728.3
Total	9776.8	8599.4	10497.8	10085.9	10519.7	8299.1
Phosphate (P)						
Public.....	796.2	623.1	826.9	728.0	826.9	587.6
Coop.....	309.5	350.4	309.5	477.7	309.5	400.2
Private.....	1799.8	1582.4	1814.8	1770.2	2033.7	1469.1
Total	2905.5	2555.9	2951.2	2975.9	3170.1	2456.9
Grand Total	12682.3	11155.3	13449.0	13061.8	13689.8	10756.0

*Delhi
Traffic*

Traffic Complaints

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45. SHRI RAMPAL UPADHYAY :
SHRI RAM TAHAL CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaints related to traffic in Delhi received during the last three years, till date;

(b) the nature of complaints received and the action taken thereon;

(c) the steps taken by the Government to improve the traffic control on the roads in Delhi; and

(d) the number of persons killed in road accidents in Delhi and other metropolitan cities during the last three years till date?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) A large number of references/complaints are received by Delhi Police regarding traffic management. A Help Line Cell is also functioning under Delhi Traffic Police and complaints are received on telephone. However, the number of such complaints as were referred to civic authorities over the last three years till date is given below :

Year	Number of complaints
1996	48
1997	83
1998	27
1999 (upto 15.2.99)	11

(b) The broad nature of the complaints and the action taken thereon is indicated below :

(i) Construction of Speed breakers :

Such references are put up before the Committee on Speed Breakers chaired by Additional Commissioner of Police (Traffic) and its recommendations are implemented by respective civic agencies;

(ii) Construction of cycle tracks, sub-ways, widening of roads, foot-paths, opening/closing of gaps on central verge, flyovers etc. :

These are examined and suitable recommendations are made to the civic agencies concerned for planning/implementation;

(iii) Installation of traffic signals :

In-house studies are conducted on the basis of which appropriate action is taken; and

(iv) Obstructive parking/removal of encroachment :

Appropriate action is taken through field staff.

(c) The Delhi Traffic Police have launched some low cost traffic management schemes in congested areas like Dhaura Kuan, Pusa Road, Rama Road. Similar schemes are in progress at Connaught Place, Chandni Chowk and in some other important commercial areas.

(d) As per information available with Delhi Police and National Crime Record Bureau, the number of

persons killed in road accidents during the period in question was as follows :

Year	Delhi	Mumbai	Calcutta	Chennai
1996	2361	1361	474	615
1997	2342	1337	471	679
1998	2123	The relevant data has not been so far supplied by the State Governments concerned to National Crime Record Bureau.		
1999 (upto 15.2.99)	236			

Recruitment in KVS

46. SHRI MAHESH KANODIA :
SHRI DAROGA PRASAD SAROJ :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether while making recruitment of various employees under different categories, the Kendriya Vidyalaya Sangathan divides the total number of vacancies available in accordance with the percentage fixed for the Scheduled Castes, Scheduled Tribes and Other Backward Classes as a result of which the unreserved category candidates are deprived of selection from unreserved quota of 50.5 per cent;

(b) if so, the facts thereof; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) While making recruitment to various posts under different categories, Kendriya Vidyalaya Sangathan follows Government of India instructions mutatis mutandis. Accordingly, in a 200 point roster, 30, 15 and 54 vacancies are allotted to candidates from SC, ST and OBC categories. The remaining 101 vacancies go to the unreserved category candidates.

Subsidy on Fertilizers

47. SHRI HARI KEWAL PRASAD : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government contemplate to increase the subsidy on phosphatic and potassic fertilizers in order to maintain the balance in chemical fertilizers;

(b) if so, the date from which it is likely to be implemented and the amount of subsidy to be increased; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (c) Concession on phosphatic and potassic fertilizers, which are decontrolled, are given under the Concession Scheme to make them available to farmers at affordable prices. The quantum of concession is contingent on the prices of raw materials/intermediates besides the maximum retail price to farmers and the cost of imports. For 1999-2000, these are still being assessed and thus it is difficult to commit about the likely increase/decrease in the rates.

[English]

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Self Financing Professional Courses

48. SHRI CHENGARA SURENDRAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Delhi University has decided to introduce Self Financing Professional Courses with provisions for placement and intensive industrial training; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) Yes, Sir.

(b) The Academic Council of Delhi University in its Meeting held on 23-1-1999 approved four job oriented/professional courses viz. Post graduate Diploma Programme in Global Business operations, Bachelor of Financial Analysis, B.Sc (Hons.) Bio-Medical Sciences and BA (Hons.) in Mass Media and communication. These courses have provisions